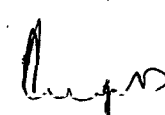
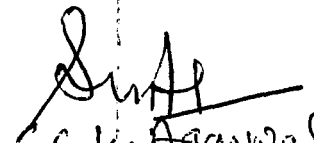


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No. MA-247/201

Mifendra Pal Barwala Versus U.O. 2 exs.

Date of Order	Orders
7.8.2001	Mr. V.S. Garg - Counsel for applicant in the M.A and respondents in O.A. This M.A has been filed to take documents on record in O.A. No. 145/2001. As the O.A No. 145/2001 was disposed of vide order dated 12.4.2001, therefore this M.A is disposed of having not maintainable after disposal of the O.A.  (A.P. Magloth) M(A)  (S.K. Agarwal) M(J)

Recd
at V. Shygar
14-8-01

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respondent in
M.A
No. 11557
dated 24/8/2001